

payment of Rs.15,000/-. The trap was laid by CBI in association with Railway Vigilance.

(d) and (e) One person named Shri Ram Kumar was arrested by CBI .

(f) Railways are not aware of the outcome as the case is being investigated by CBI.

[English]

IA and AI Medical Wings

286. SHRI SANAT MEHTA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Indian Airlines and Air India have appointed dieticians to look after the flying crew and set up gymnasiums, physiotherapy units at their medical wings;

(b) if so, the details thereof , location-wise; and

(c) the criteria adopted by these airlines to appoint dieticians?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) to (c) Indian Airlines has two Gymnasiums in Delhi. They have not appointed any Dietician.

Air India has not set up any Gymnasium. However, the airline has appointed a Dietician in the Medical services Department at Mumbai to primarily guide and advise the overweight crew on dieting measures.

New Railway Projects

287. SHRI VIRENDRA KUMAR SINGH :
DR. LAXMINARAYAN PANDEY :
SHRI SUNDER LAL PATWA :
SHRI D.P. YADAV :
SHRI THAWAR CHAND GEHLOT :
SHRI DHARAMABHIKSHAM :
SHRI DEVENDRA BAHADUR ROY :

Will the Minister of RAILWAYS be pleased to state :

(a) the details of new railway lines laid, doubled, converted into broad gauge and surveyed during 1995-96, 1996-97 and 1997-98 till date, zone/State-wise;

(b) the details of the new railway lines for which survey is being proposed during the current year;

(c) the present stage and the time by which above work mentioned at part (a) are likely to be completed, project-wise; and

(d) the funds allocated, therefor, project-wise ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) to (d) Information is being collected and will be laid on the Table of the Sabha .

TV Media Statellite Programme by Foreign Channel

288. SHRI MADHUKAR SARPOTDAR :
SHRI ANANT GANGARAM GEETE :
SHRI SURESH PRABHU :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government have taken note of the anti-India T.V. media satellite programme being relayed in India at foreign channels ; and

(b) if so, the remedial steps taken or proposed to be taken in the matter ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) and (b) Government have already introduced a Broadcasting Bill in the Parliament, which among other things, seeks to regulate the foreign satellite channels and bring them within the ambit of Indian laws and regulations including a broadcasting code. The Bill has been referred to a Joint Select Committee of Parliament.

[Translation]

Number of AIR Stations in Haryana

289. DR. ARVIND SHARMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the places where All India Radio is functioning in Haryana and since when they are broadcasting the programmes;

(b) Whether keeping in view the geographical composition and cultural heritage of Haryana these stations are sufficient;

(c) if so, the total population and areas being covered by these stations;

(d) whether the Government also propose to open more All India Radio Stations in the state; and

(e) if so, names of the places where these stations are proposed to be opened ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) At present, two AIR Stations, one each at Rohtak and Kurukshetra are functioning in Haryana. Programmes are